

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

DAILY CAUSE LIST DATED 22.02.2021 (MONDAY)

CHENNAI BENCH

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Justice Venugopal M., Member (Judicial)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App. (AT) (CH) (Ins) No. 04/2021	Tottempudi Salalith Vs State Bank of India & 2 others	Anup George Swropp George Dhananjaya Naidu	
2.	Comp App.(AT) (CH) (Ins) No. 05/2021	State Bank of India Vs Hackbridge Hewittic & Easun Limited	Rajiv Roy Avrojyoti Chatterjee Jayasree Saha Rachit Ranjan	
3.	Comp App. (AT) (CH) No. 04/2021	M/s. Kerala Chamber of Commerce and Industry VS M/s. Tap World & 15 others	Rohan Batra	
4.	Comp App.(AT) (CH) No. 05/2021	Sridhar Vasireddy & 2 Others Vs M/s. Oyster Medisafe Private Limited	D. V. K. Dhanindra Naresh Kumar Putravu	N.P.S.Chawla (Caveator for R1)
5.	Comp App.(AT)(CH) No. 06/2021	Neeta Shrinivasa Zanvar & another Vs Nagarjuna Agro Chemicals Private Limited & 3 Others	Menon Karthick Mukundan Neelakantan	K. Gowtham Kumar (Caveator for R2-R4)

For Admission (After Notice)

6.	Comp App. (AT) (Ins) No. 41/2021/TR	Amaravathi Textils Private Limited Vs VBC Industries Limited & others	Akshat Singh	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Chomraj Choudharay Shruti Aradhana - R2 COC Shewata Shalini Triana AR of R2
7.	Comp App. (AT) (Ins) No. 59/2021/TR	Mathukumilli Sri Pattabui Rama Rao Vs VBS Industries Limited & 2 others	Shruti Munjal	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Chomraj Choudharay Shruti Aradhana - R2 COC Shewata Shalini Triana AR of R2 (Notice issued to R3 on 04.02.2021)

8.	Comp App. (AT) (Ins) No. 66/2021/TR	Mutyala Babu Katta and 62 others Vs VBC Industries Limited & 2 otehrs	Kunal Godhwani Gaurav Mitra	Ankur Kandelwal Himanshu Handa - R1(RP) (Notice issued to R2 and R3 on 06.02.2021)
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By the order of Hon'ble Acting Chairperson

**-sd/-
Deputy Registrar
(CB)**